

के.एस. मणि
सहासचिव
K.S. MONEY
Secretary General



राष्ट्रीय मानव अधिकार आयोग
फरीदकोट हाऊस, कॉपरनिकस मार्ग
नई दिल्ली- 110 001 भारत
National Human Rights Commission
Faridkot House, Copernicus Marg,
New Delhi - 110 001 INDIA

D.O. No. 4/7/2010-PRP&P

17th May, 2010

Dear Mr. Prasad,

Please refer to the Commission's letter No. 4/3/99-PRP&P dated 11.02.1999 regarding medical examination of prison inmates.

Concerned with death of prisoners in various jails due to spread of contagious diseases like Tuberculosis, the Commission had vide letter dated 11.02.1999, referred to above, advocated their medical examination at the time of entry to the jail as well as periodically thereafter as per proforma enclosed as Appendix-I. This was intended to facilitate provision of timely and effective medical treatment to the prisoners with medical problems.

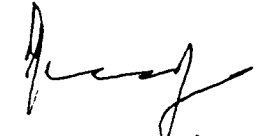
It has been observed that a large number of prisoners die of Tuberculosis in the jail and HIV patients are quite vulnerable to Tuberculosis. It is, therefore, imperative that thorough medical examination should be conducted of all the prisoners at the time of their admission in jail in order to find out whether the prisoner is suffering from Tuberculosis, lung disease or HIV, or any other disease.

Keeping these considerations in mind, the Commission has made some modifications to the proforma earlier prescribed for the medical examination incorporating tests for Tuberculosis. The revised proforma is enclosed as Appendix-II.

You are requested to circulate the revised proforma to all the prison administrators in your State/ UT in order to ensure that medical examinations of all the prison inmates is carried out in accordance with the revised proforma, at the time of their entry into prison and at regular intervals.

With ^{kind} regards,

Yours sincerely,


(K S Money)

Shri S V Prasad,
Chief Secretary,
Government of Andhra Pradesh, and
Secretariat,
Hyderabad-500 022.

*all other chief secretaries and
Administrators of the State/UTs as per list attach*

8 MAY 2010



APPENDIX - I

**PROFORMA FOR HEALTH SCREENING OF PRISONERS ON
ADMISSION TO JAIL**

Case No.
Name Age Sex Thumb impression.....
Father's/Husband's Name Occupation
Date & Time of admission in the prison
Identification marks

Previous History of illness

Are you suffering from any disease? Yes/No

If so, the name of the disease :

Are you now taking medicines for the same?

Are you suffering from cough that has lasted for 3 weeks or more Yes/No

History of drug abuse, if any:

Any information the prisoner may volunteer:

Physical examination:

Height.....cms. Weight..... kg. Last menstruation period

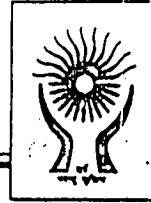
- | | |
|----------------------|-----------------------------------|
| 1. Pallor : Yes/NO | 2. Lymph Node enlargement: YES/NO |
| 3. Clubbing : YES/NO | 4. Cyanosis: YES/NO |
| 5. Icterus: YES/NO | 6. Injury, if any |

4. Blood test for Hepatitis/STD including HIV, (with the informed consent of the prisoner whenever required by law)

5. Any other

Systemic Examination

1. Nervous System



- 2 Cardio Vascular System
3. Respiratory System
4. Eye, ENT
5. Gastro Intestinal system abdomen
6. Teeth & Gum
7. Urinal System

The medical examination and investigations were conducted with the consent of the prisoner after explaining to him/her that it was necessary for diagnosis and treatment of the disease from which he/she may be suffering.

Date of commencement of medical investigation

Date of completion of medical investigation

Medical Officer

PROFORMA FOR HEALTH SCREENING OF PRISONERS ON ADMISSION TO JAIL

Case No.

NameAge.....Sex.....Thumb impression.....

Father's/ Husband's Name.....Occupation.....

Date and time of admission in the prison.....

Identification marks.....

1. Previous History of illness:

(a) Are you suffering from any disease if so, the name of the disease: Yes/No

(b) Are you now taking medicines for the same? Yes/No

(c) Are you suffering from cough that has lasted for 3 weeks or more? Yes/No

2. History of drug abuse, if any:

Any information the prisoner may volunteer:

3. Physical Examination:

Height.....cms Weight.....Kg. Last menstrual period.....

(a) Pallor: Yes/No (b) Lymph Node enlargement: Yes/No

(c) Clubbing: Yes/ No (d) Cyanosis : Yes/ No

(e) Icterus : Yes/ No (f) Injury, if any.....

4. Pathological Tests/ X-ray for TB

5. Blood test for Hepatitis/ STD including HIV (with the informed consent of the prisoner whenever required by Law).

6. Any other.....

7. Systemic Examination

(i) Nervous system

(ii) Cardio Vascular System

(iii) Respiratory system

(iv) Eye, ENT

(v) Abdomen (Gastro Intestinal System (GIT) and other organs)

(vi) Teeth and gum

(vii) Urinary system.

P.T.O.

The medical examination and investigations were conducted with the consent of the prisoner after explaining to him/her that it was necessary for diagnosis and treatment.

Date of commencement of medical investigation.....

Date of completion of medical investigation.....

Signature and Seal of Medical Officer

Shri S.V. Prasad,
Chief Secretary,
Government of Andhra Pradesh
Secretariat,
Hyderabad-500 022.

Shri Tabom Bam,
Chief Secretary,
Government of Arunachal Pradesh,
Civil Secretariat,
Itanagar.

Shri Naba Kumar Das,
Chief Secretary,
Government of Assam,
Civil Secretariat,
Guwahati.

Shri P. Joy Oommen,
Chief Secretary,
Government of Chhattisgarh,
Civil Secretariat,
Raipur

Shri Anup Mukerji,
Chief Secretary,
Government of Bihar,
Civil Secretariat,
Patna.

Shri Achal Kumar Jyoti,
Chief Secretary,
Government of Gujarat,
Sardar Bhawan Sachivalaya,
Gandhinagar.

Shri Sanjay Kumar Srivastava,
Chief Secretary,
Government of Goa,
Main Secretariat,
Panaji.

Ms. Urvashi Gulati,
Chief Secretary,
Government of Haryana,
Civil Secretariat,
Chandigarh.

Ms. Asha Swarup,
Chief Secretary,
Government of Himachal Pradesh,
Civil Secretariat,
Shimla.

Shri Sham Singh Kapur,
Chief Secretary,
Government of Jammu & Kashmir,
Civil Secretariat,
Srinagar.

Dr. A.K. Singh,
Chief Secretary,
Government of Jharkhand,
Civil Secretariat
Ranchi.

Shri S.V. Ranganath,
Chief Secretary,
Government of Karnataka,
Civil Secretariat,
Bangalore

Shri P. Prabhakaran,
Chief Secretary,
Government of Kerala,
Civil Secretariat,
Thiruvananthapuram.

Shri Avani Vaish,
Chief Secretary,
Government of Madhya Pradesh,
Vallabh Bhawan,
Bhopal – 462216.

Shri J.P. Dange,
Chief Secretary,
Government of Maharashtra,
Sachivalya, Fort Area,
Mumbai.

Shri D.S. Poonia,
Chief Secretary,
Government of Manipur,
Civil Secretariat,
Imphal.

Shri Winston Mark Simon Pariat,
Chief Secretary,
Government of Meghalaya,
Civil Secretariat,
Shillong.

Shri Vanhela Pachuau,
Chief Secretary,
Government of Mizoram
Civil Secretariat,
Aizawl.

Shri Lalthara,
Chief Secretary,
Government of Nagaland,
Civil Secretariat,
Kohima.

Shri Tarun Kanti Mishra,
Chief Secretary,
Government of Orissa,
Orissa Secretariat,
Bhubneswar.

Shri Subodh Chandra Agrawai,
Chief Secretary,
Government of Punjab,
Civil Secretariat,
Chandigarh.

Shri T. Srinivasan,
Chief Secretary,
Government of Rajasthan,
Civil Secretariat,
Jaipur.

Shri Tseten Dorji.
Chief Secretary,
Government of Sikkim,
Civil Secretariat,
Gangtok.

Thiru K. S. Sripathi,
Chief Secretary,
Government of Tamil Nadu,
Civil Secretariat,
Chennai.

Shri S.K. Panda,
Chief Secretary,
Government of Tripura,
Agartala – 799006.

Shri Nrip Singh Napalchyal,
Chief Secretary,
Government of Uttrakhand,
Civil Secretariat,
Dehradun.

Shri Atul Kumar Gupta,
Chief Secretary,
Government of Uttar Pradesh,
Civil Secretariat,
Lucknow.

Shri Ardhendu Sen,
Chief Secretary,
Government of West Bengal,
Writers Building,
Kolkata 700001.

Shri Vivek Rae,
Chief Secretary,
U.T. of Andaman & Nicobar Islands,
Port Blair.

Shri Pradip Mehra,
Advisor to the Administrator,
U.T. of Chandigarh,
Delux Building,
Chandigarh.

Shri Satya Gopal
Administrator,
U.T. of Daman & Diu,
Moti Daman – 396220.

Shri Rakesh Mehta
Chief Secretary,
Government of NCT of Delhi.
Indraprastha Estate,
New Delhi - 110002.

Shri J.K. Dadoo,
Administrator,
U.T. of Lakshadweep,
Government House,
Kavaratti.

Shri Satya Gopal
Administrator,
U.T. of Dadra & Nagar Haveli
Silvassa.

Shri R Chandra Mohan,
Chief Secretary,
Government of Puducherry,
Puducherry